

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JATPUR.

CP 78/2002 (OA 377/2001)

DATE OF ORDER : 23.12.2002

Badan Singh son of Shri Kishan Lal, aged about 41 years, resident of Himmatpur, Post Chikasana, District Bharatpur (Rajasthan). Last employed on the post of DC Gangman in Western Railway, Kota Division.

....Applicant.

VERSUS

Shri. Dhansanjay Singh, Assistant Engineer, Western Railway, Shyamgarh, Kota Division, Shyamgarh.

Mr. Shiv Kumar, counsel for the applicant.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

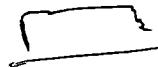
Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

Learned counsel for the applicant submits that he would like to represent the respondents' authorities for granting consequential benefits and only after that if is aggrieved, he may file due application. With these submissions, he wants to withdraw this Contempt Petition. Prayer granted. The contempt petition is dismissed as withdrawn.


(M.L. CHAUHAN)

MEMBER (J)


(H.O. GUPTA)

MEMBER (A)

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